

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

MA 617/2018, MA 689/2017,
MA 54/2018, MA 364/2018,
MA 360/2018 IN CP (IB)-66/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.09.2018**

NAME OF THE PARTIES: **EDELWEISS ASSET RECONSTRUCTION COMPANY
LTD.**

v/s.

MURLI INDUSTRIES LTD.

SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

25. MA 617/2018, MA 689/2017, MA 54/2018, MA 364/2018,
MA 360/2018 IN CP (IB)-66/MB/2017

Both the parties present. List this matter on 9.10.2018.

Sd/-

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial)